


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

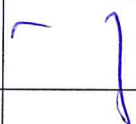
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 842/252/HDB/2018
NAME OF THE COMPANY	Ambujex Tenhnologies Pvt Ltd
NAME OF THE PETITIONER(S)	Ambujex Tenhnologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. NARESH KUMAR	ADVOCATE	9515119248 put.reva@cses.mileur	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy for ROC	advocat	9100001421	

ORDER

Learned counsel Mr.P.Naresh Kumar present for Petitioner.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of copy of the petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 06.09.2018


MEMBER JUDICIAL